

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

(ORDERS BY THE GOVERNOR)

NOTIFICATION

Dated Shillong, the 18th February, 2020.

No. LR (A) 32/92/Pt.IV/180 –In supersession of this Department's Notification No. LR (A) 32/92/Pt.IV/176 dt. 04.02.2020 and in exercise of powers conferred under sub - section (3) of Section 24 of the Code of Criminal procedure 1973 the Governor of Meghalaya is pleased to appoint the following persons as Government Pleaders/ Public Prosecutors, for the respective Districts as indicated against each name with Headquarters with effect from the 4th February, 2020 and until further orders:-

	District	Name	Headquarters
1.	<i>West Khasi Hills District, Nongstoin</i>	(1) Shri Kenny Wahlang	Shillong
2.	<i>East Jaintia Hills District, Khliehriat</i>	(1) Shri. Rechesly Jana Nongbet	Shillong
3.	<i>Ri-Bhoi District, Nongpoh</i>	(1) Shri Abdul Mabood	Shillong
4.	<i>South West Khasi Hills, Mawkyrwat</i>	(1) Smti Ibaphidahun Shisha Lyngdoh Mawphlang	Shillong
5.	<i>West Jaintia Hills, Jowai</i>	(1) Shri M. Surong (DSJ) (2) Smti Yorika Shylla (JHADC)	Jowai Jowai
6.	<i>East Garo Hills, Williamnagar</i>	(1) Shri Augustine R. Marak	Tura
7.	<i>East Khasi Hills, Shillong</i>	(1) Shri Subrangshu S. Das (DSJ) (2) Shri Kitborlang Kharmawphlang (KHADC)	Shillong Shillong
8.	<i>South Garo Hills, Baghmara</i>	(1) Shri Eubrenal N. Marak	Tura
9.	<i>South West Garo Hills, Ampati</i>	(1) Shri Tengrang M. Sangma	Tura
10.	<i>West Garo Hills, Tura</i>	(1) Smti J. Chetry (DSJ)	Tura
11.	<i>North Garo Hills, Resubelpara</i>	(1) Shri Augustine R. Marak	Tura

- ed -
(S.Kharlyngdoh)
Commissioner & Secretary to the Govt of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.IV/180-A,

Dated Shillong, the 18th February, 2020.

Copy forwarded to :-

1. The Advocate General of Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong.
3. The Deputy Commissioner, East Khasi Hills District, Shillong/Jowai/Khliehriat/
Nongpoh/Nongstoin/Mawkyrwat/Tura/Williamnagar/Resubelpara/Ampati.
4. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Tura/Williamnagar,
Ampati.
5. The Superintendent of Police, Shillong/Jowai/Khliehriat/Nongpoh/Mawkyrwat/
Nongstoin/Tura/Ampati,Williamnagar/Resubelpara.

6. The Accountant General (A&E), Meghalaya, Shillong-793001. The above Public Prosecutors/Government Pleaders shall be paid a retaining fee and fees for appearances etc. as laid down in O.M. No. LR(B)1/89/Pt/33 dated 28.03.2000 and as amended.
7. The Advocates concerned. Charged report of assuming charge as Public Prosecutor/Government Pleader may be sent to this Department and his/her contact No. should also be furnished.
8. The Secretary of the Shillong High Court Bar Association.
9. The Secretary, Shillong Bar Association, Shillong.
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. DIPR, Shillong.
12. The Treasury Officer, Shillong/Jowai/Khliehriat/Nongpoh/Nongstoin/Mawkyrwat/Tura/Williamnagar/ Resubelpara/Ampati.
13. Law (B) Department.
14. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
15. Guard file.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law Department.